

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated- Guwahati, the 3<sup>rd</sup> October, 2019

No. HC.VII-167 (Pt.-VI)/2014/5975/A: Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers of the Nagaland Judicial Service to participate in the 'Regional Consultation of Member Secretaries of SLSAs and Secretaries of DLSAs of North-Eastern States', scheduled to be held on **10 – 11 October, 2019 at Shillong, Meghalaya-**

Sl. No.	Name	Designation
1.	Shri N. Longshithung Ezung	Member Secretary, Nagaland State Legal Services Authority, Kohima
2.	Shri Ajongba Imchen	Chief Judicial Magistrate & Secretary, DLSA, Dimapur
3.	Shri Phuleto Yeptho	Chief Judicial Magistrate & Secretary, DLSA, Kohima
4.	Smti Wokono Yhoshii	Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, 1 <sup>st</sup> Class & Secretary, DLSA, Zunheboto
5.	Smti Cheliam Khiamniungan	Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, 1 <sup>st</sup> Class & Secretary, DLSA, Phek
6.	Smti Khrievono Seletsu	Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, 1 <sup>st</sup> Class & Secretary, DLSA, Wokha

The Officers are to attend the programme accordingly.

By order,  
Sd/- Dhruvad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. No.HC.VII-167 (Pt.-VI)/2014/5976 -5990/A, dated 03.10.2019  
Copy forwarded for information and necessary action to:-

1. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
2. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.

The Officers are placed on deputation for participating in the programme on condition that (a) the Officers will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

3. The Registrar General, High Court of Meghalaya, Shillong.
4. The Director, Judicial Academy, Assam.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.

6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima.  
**He is requested to ensure circulation of the Notification to all the nominated participants accordingly.**  
***For further details of the programme, the participants may contact the Member Secretary, Nagaland State Legal Services Authority, Kohima.***
8. The Member Secretary, Nagaland State Legal Services Authority, Kohima.
9. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
10. The Principal District & Sessions Judge / District & Sessions Judge, Dimapur / Kohima / Zunheboto / Phek / Wokha.
11. The Joint Registrar (Judl. / PM & P / Protocol), Gauhati High Court, Guwahati.
12. The nominated officer concerned.
13. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
15. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
3.10.19  
**Registrar (Judicial)**

03.10.19